

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**IA NO.226 OF 2017 IN
APPEAL NO. 278 OF 2016
&
IA NOS. 573 & 574 OF 2016**

Dated : 22nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**JBM Solar Power Pvt. Ltd.
Vs.**

... Appellant(s)

Haryana Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1
Mr. Aditya Singh for R-2

ORDER

**IA NO.226 OF 2017
(Appl. for stay)**

We have heard learned counsel for the parties.

Order is reserved.

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**